Terrorists Strike in different parts of the Country

518. SHRI SYED AZEEZ PASHA:

SHRI D. RAJA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of people killed/injured in the recent bomb blasts in different parts of the country like Bangalore, Ahmedabad, Delhi etc. and compensation paid to the dependents of the deceased as well as for the treatment of the injured;
- (b) whether it is a fact that the Central Intelligence Bureau had information about the possible terrorists strike in Bangalore and the Government had failed to take precautionary measures;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) As per available information in recent major incident 1 person was killed and 11 injured in the serial bomb blasts in Bengaluru on 25.7.2008; 56 persons were killed and 260 injured in serial bomb blasts in Ahmedabad on 26.7.2008; 26 persons were killed and 133 injured in the serial bomb blasts in Delhi on 13.9.2008; and 3 persons were killed and 22 injured in bomb blast that occurred in Delhi on 27.9.2008.

Apart from *ex-gratia* relief and assistance being given by the State Governments to victims of terrorist violence, the Central Government has launched a scheme in 2008 towards this end. The broad aim of the scheme is to assist victims of terrorist violence and communal violence. Under the Scheme, financial assistance of Rs. 3 lakh is admissible to the family members(s) in the event of death or permanent incapacitation of the victim who was the bread winner/house holder of the family. The Scheme also provides for a Health Card to be given by the District Health Society functioning under the National Rural Health Mission to those permanently incapacitated, to entitle them to free medical treatment in respect of injuries due to violence.

(b) to (d) The Central and State intelligence and security agencies work in close coordination, including regular sharing of information and intelligence. However there were no specific inputs in respect of the serial blasts in Bengaluru on 25.7.08

Persons disappeared from Trans-Yamuna areas of Delhi

†519. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of children and men disappeared from trans-Yamuna areas of Delhi from June, 2008 till date and number of those found later;
 - (b) the families to which the disappeared men and children belonged; and
- (c) the steps being taken by Government to ensure that disappeared children are not exploited by anti-social elements?

[†]Original notice of the question was received in Hindi

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI): (a) to (c) The details of number of children and men disappeared from Trans-Yamuna area of Delhi between June, 2008 and 15th October, 2008 are as under:

	Missing	Traced	Untraced
Children	875	621	254
Major Persons	828	428	400

In many cases of missing persons, complainants fail to inform police when they come back or are traced. The men and children who have disappeared mostly belong to weaker sections of the society.

Delhi Police has taken a number of steps which include briefing of the Division/Beat staff daily to keep a watch over the anti-social elements in their respective areas and taking stern action against them; round-the clock Motorcycle/foot patrolling including the government Quarters and Jhuggi clusters; setting up of the Missing Persons Cells at District level to trace the missing persons/children; developing local intelligence by the District police about persons involved in such activities and taking appropriate preventive & legal action wherever warranted etc.

Bangladeshi infiltrators

†520. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of persons, coming to India on valid documents from Bangladesh every year, but who do not return even after the expiry of time limit;
- (b) whether according to the Additional Director General of Police of Meghalaya the number of such Bangladeshi whose whereabouts are not known is more than one lakh;
 - (c) the steps being taken by Government to tackle this problem;
- (d) whether Government is aware that the number of infiltrators who cross Bangladesh border to enter India, is in lakhs; and
 - (e) if so, the steps taken by Government to find out the number of infiltrators?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) As per information available, the details of number of persons who arrived from Bangladesh and those who have not returned after the expiry of their visa during the last three years are as follows:-

Year	No. of persons arrived	No. of persons who have not returned after expiry of their visa
2005	4,85,640	12,338
2006	4,84,401	24,497
2007	5,00,234	25,712

[†]Original notice of the question was received in Hindi